NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 51(ND)14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE **NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2016**

NAME OF THE COMPANY: Shiv Pratap Gurjar & Anr V Ace Town Planners P. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION

1. M. chailesh Advocate Respondent 1-5 Shailesh Suman Suman 2. Mr. Lokesh (Respondent 6 Respondent 6. Vason in person)

ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner has filed an application for the reinstatement of Directors. Learned counsel representing the other side seeks and is given 3 weeks time to file his reply to the said application.

List on 19.10.2016.

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)